No.RJ-1/Regular/188 /2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person **at the Principal Seat at Bombay** that the Division Bench presided over by the **Hon'ble Shri. Justice G.S. Kulkarni and Hon'ble Shri. Justice Rajesh Patil** have issued the following directions **from Monday, 5th June, 2023** :

Listing of cases would be as under :

	Both Appellate and Original Sides
Monday & Tuesday	**(A) Writ Petitions in indirect tax matters** under Central Act and State Acts (including Excise Duty, Customs Duty, Service tax, FERA and FEMA) **(B) Matters under SERFAESI** Act and Insolvency and Bankruptcy Code. **(C) Matters against order passed by DRT and DRAT** under any enactment.
Wednesday & Thursday	Appeals, Reference and Applications under Indirect Taxes under Central Acts
Friday	Final Hearing Matters

Also following directions are issued :-

1. A **brief list of dates and propositions** of not more than one or two pages appropriately be prepared to assist the Court, **irrespective of the nature and stage of the proceedings,** along with page numbers be furnished **by 4 p.m. on the day prior to the listing of the matter.** It should be in normal font having one and half spacing.

...2/-

2. Priority for admission and final hearing shall be given to old matters.

3. In respect of illegible and handwritten documents, Legible / Typed copies be kept ready when matter is called out in all matters.

4. For circulation of **Urgent Matters,** Advocates and parties-in-person are requested to give one page typed praecipe (in proper font), setting out urgency, indicating the date of the impugned order, the date of filing of the petition and date as per allocation mentioned above, to the Associate/ Sheristedar of the Court strictly **between 10.15 a.m. to 10.25 a.m.**

5. Non urgent matters shall not be circulated.

Dated this 10th day of May, 2023.

BY ORDER

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(S. R. Agrawal)
I/c. Registrar (Judl-I),
High Court, A.S., Bombay